

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5519
ANSWERED ON:30.04.2013
CORPORATES IN RETAIL SECTOR
Kaswan Shri Ram Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

e:

- (a) whether big corporate houses of the country engaged in the retail sector are now setting up their retail centres in small cities instead of the metropolitan cities;
- (b) if so, the details of the corporate houses which have set up their retail centres in small cities, as on date;
- (c) whether these corporate houses are flouting the provisions related to their entry in retail sector at National Level and setting up retail sale centres in small cities; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): Organised retailers register their shops/malls with concerned authorities in State/UT Governments. As retail trade is a state subject, no such data is centrally maintained.
- (c) & (d) : Question does not arise in view of reply above.